

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**


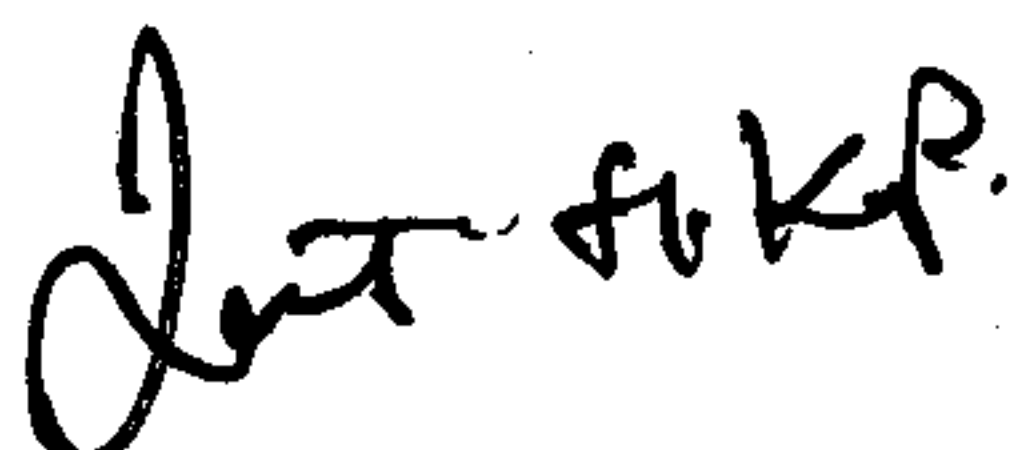
TP 134 of 2016 (CP 65 of 2016)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2019**

Name of the Company: Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section of the Companies Act : Section 397-398 of the Companies Act

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ALKESH SPLAN	PCS	PETITIONER	
2.	JATIN KAPADIA	PCS	Respondent	

ORDER

The parties are represented through their respective Learned PCS(s).

On the request of the PCS for the petitioner, in presence of the PCS for the respondent, the matter is adjourned.

List the matter on 06.01.2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 25th day of November, 2019.